

\* 211. The Question was cancelled.

#### **Telecom revolution**

\*212. SHRI DHIRAJ PRASAD SAHU : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state :

(a) whether Telecom Regulatory Authority of India (TRAI) has achieved the objective for which it was formed;

(b) if so, the achievement made so far;

(c) whether it is not a fact that so far the telecom revolution has not reached the rural and remote areas all over the country; and

(d) in what manner TRAI is trying to achieve this?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA) :  
(a) and (b) Telecom Regulatory Authority of India (TRAI) was established with the objective to regulate the telecommunication services, to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom and for matters connected therewith or incidental thereto. TRAI has been able to achieve the above objectives as evident from below:

The supportive regulatory environment created by TRAI through issue of various regulations, directions and orders has contributed significantly in the growth of telecom services in terms of increase in the number of service providers, consumer base and vast network of the telecom services in the country. These measures have resulted in overall benefits to the consumer in terms of choice of services, affordable tariff of telecom services and better quality of services etc.

(c) and (d) TRAI has contributed a lot in the growth of telecom penetration in the rural areas of the country by way of various regulatory, tariff setting and recommendatory measures. Against the envisaged target of 4% teledensity in rural areas by 2010 under NTP-99, the present teledensity is 21.19% as on 31.12.2009.

#### **Companies benefited by Nuclear Deal**

†\*213. SHRI SHREEGOPAL VYAS : Will the PRIME MINISTER be pleased to state :

(a) the number of companies to be benefited and to get business from nuclear deal;

(b) whether preparation has been made to sign the agreements with these companies; and

(c) the names of these companies?

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†Original notice of the question was received in Hindi